

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 30th July, 2026

No. LJ (B) 83/93/Pt/20 – In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Shri. Kyntu Shullai, Assistant Commissioner as the Executive Magistrate within West Jaintia Hills District with immediate effect until further orders

Sd/-

(A.K. Sangma)

Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 83/93/Pt/20 - A

Dated Shillong, the 30th July, 2026

Copy forwarded to:-

1. The Deputy Commissioner (Judl), West Jaintia Hills District, Jowai with reference to your letter No. Gen/Judl.I/Pt-I/2021/156, Dt. 22.07.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sangma

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department